

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/1346/2024
PETITION NUMBER : CP/IBC/119/2021
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : Anny Johnson
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel from the office of Ld. Counsel Mr.Chandrasekaran for State Bank of India. Ld. Counsel Mr.Abishek Raman for the Respondents.

In this case, RP report has been filed.

RP report is yet to be served on the Respondents.

RP is directed to serve the report and file AOS.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

Post the matters for hearing on **18.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk